

[English]

Utilization of Funds by ICAR

2719. SHRI ANIL BASU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the ICAR has utilized the full amount of allocation during 1991 to 1994;

(b) if so, the details thereof, if not, the reasons therefor;

(c) whether the ICAR has submitted any proposal for raising the amount of allocation;

(d) if so, the details thereof; and

(e) the decision of the Government on the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) and (b). The Utilisation of funds during the period 1991 to 1994 have increased considerably as shown below:

Year	Allocation Plan+ Non Plan (Rs. Crores)	%age utilisation
1991-92	335.91	95.86
1992-93	358.05	99.28
1993-94	442.70	99.84

(c) to (e). Yes, Sir, certain increases particularly under Non-Plan were projected for consideration of the Ministry of Finance during 1992-93 and 1993-94. Based on these projections, the Ministry of Finance had increased allocations of Rs. 14.75 crores during 1992-93 and Rs. 29.80 crores during 1993-94 at RE stage.

Allotment of Stalls

2720. SHRI HARI KEWAL PRASAD : Will the Minister of RAILWAYS be pleased to state:

(a) whether Tea Stalls have been allotted by the Railway Board at Lower Paral, Nalasopara and Bandra Terminal Railway Stations in Western Railway;

(b) if so, to whom such Stalls have been allotted and on what grounds;

(c) whether these allotments have been made as per the guidelines of the Railway Board;

(d) whether Railway Board received such complaints against the allottees of these Tea Stalls;

(e) if so, whether such complaints have been inquired into and action has been taken; and

(f) if not, what is the stage of inquiry and the reasons for such allotments without disposing of such complaints?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). Allotment of catering / vending facilities at the Lower Paral, Nalasopara and Bandra Terminal stations has been made in favour of Shri Rajinder Prasad, Shri Sunil Chand, M/s. J. S. Associates, Smt. Manisha, Shri M.K. Jain and Shri Masarat Kañji, respectively as a special case.

(d) and (e). Yes, Sir. The Complaints received were found to be pseudonymous which also remained unsubstantiated.

(f) Does not arise.

Environmental Disaster

2721. SHRI RABI RAY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "Appeal to save Orissa Coast" appearing in the Sunday Statesman, dated July 30, 1995 ;

(b) if so, whether the Government have received representations from public's representatives to save and Orissa coast from the environmental disaster;

(c) if so , the details thereof; and

(d) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes, Sir.

(c) The representations are a reiteration of earlier concern regarding the impact of various developmental activities including aqua-culture.

(d) The Government is examining the various points raised.